



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. AM. Sighter Counsel for Publisher Androw
2. TV- LANGHMANNY Counsel for Brakepontly Ex

ORDER

Counsels for both the parties are present. Counsel for R3 filed preliminary counter; copy of which is given to the other side. However, looking into the facts and circumstances of the case involved, Counsel for R3 is directed to file detailed counter before next date of hearing, failing which the right of filing counter shall stand forfeited. Put up on 09.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)